

F. No J-11017/57/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 24th September, 2024

ORDER

The President is pleased to engage Smt. P. K. Praneshwari, Advocate as Senior Panel Counsel for conducting Central Government litigation before the Central Administrative Tribunal, Bangalore Bench, as mentioned below, for a period of three years with effect from the date of this orders or until further orders, whichever is earlier:

THE CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH
SENIOR PANEL COUNSEL

Name	Contact details	Enrollment No
Smt. P. K. Praneshwari	Kasturi Tilak, 720, 3rd 'A' Cross, 1st Block, H.R.B.R Layout, Kalyanagar, Bangalore Bangalore Karnataka- 560043 Mob: 9480212269, 7349723174 Email: pkpraneshwari@gmail.com	KAR/2186/1995

2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl, dated 24.09.1999 to be read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through Oms, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary/Additional Secretaries in main secretariat of Department of Legal Affairs.
3. In-charge, Branch Secretariat, Bengaluru.
4. Shri Kuloor Arvind Kamath, Addl SGI, Karnataka High Court.
5. Shri Shanthi Bhushan. H, Deputy SGI, Karnataka High Court (PB) at Bengaluru.
6. Smt. P. K Praneshwari, Sr. Panel Counsel as above.
7. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office/Spare copies.


(Kumar Gaurva)
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